

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) (Ins) No. 97 of 2020

IN THE MATTER OF:

K.S. Sreenivasan

...Appellant

Vs.

Landmark Housing Projects (India) Pvt. Ltd.

...Respondent

Present:

**For Appellant: Mr. Kumar Anurag Singh, Mr. Devesh Tripathi,
Ms. Anasuya Choudhury, Advocates**

**For Respondent: Mr. R. Balasubramaniam, Senior Advocate.
Mr. Kumar Dushyant Singh and Mr. Mukul
Lather, Advocates.**

ORDER

(Through Virtual Mode)

10.09.2020: Heard the Learned Counsel for the parties at length.
Arguments concluded. **Judgement Reserved.**

Parties may file Written Submissions not more than three pages within
five days along with the Judgement.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Balvinder Singh]
Member (Technical)**

**[V.P.Singh]
Member (Technical)**

sr/nn